





Sr. No.	Date	Orders
		<p data-bbox="454 302 710 347">% 17.12.2004</p> <p data-bbox="454 392 1364 526">Present: Mr Salil Kapur for the petitioner. Mr R.D. Jolly with Mr Rajiv Awasthi for the respondent.</p> <p data-bbox="454 560 853 604">+<u>WP(C) 20015-16/2004</u></p> <p data-bbox="446 694 1556 907">Against the assessment order that may be passed by the Assessing Officer, it is always open for the petitioner to challenge the impugned speaking order.</p> <p data-bbox="438 952 1556 1153">In view of this position being made clear, the petitioner seeks permission to withdraw the petition. Permission granted. Rejected as withdrawn.</p> <p data-bbox="1013 1265 1316 1377"> CHIEF JUSTICE</p> <p data-bbox="933 1400 1412 1512"> BADAR DURREZ AHMED, J</p> <p data-bbox="430 1500 766 1579">December 17, 2004 M</p>